

F.No. 01(03)/Roster/CESTAT/2023-Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.10.2023

ORDER NO.186 of 2023

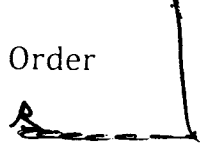
Hon'ble President is pleased to partially modify the roster order no. 166 of 2023 for **CESTAT, New Delhi** from **25.10.2023 to 27.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
from 25.10.2023 to 27.10.2023	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member cases

Note:

1. In the event of non sitting of the Bench, the other available Single Member Bench will hear the matters listed. Adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S)
Registrar

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SPS to Hon'ble President/ Hon'ble Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar